

Mahender Singh Vs State (Nct Of Delhi)

Court: Delhi High Court

Date of Decision: Oct. 1, 2024

Acts Referred: Code of Criminal Procedure, 1973 â€” Section 439

Narcotic Drugs and Psychotropic Substances Act, 1985 â€” Section 21, 27A, 29, 37, 50, 67

Hon'ble Judges: Neena Bansal Krishna, J

Bench: Single Bench

Advocate: Trideep Pais, Shivam Sharma, Gargi Sethi, Saloni, Richa Dhawan

Final Decision: Dismissed

Judgement